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Title: Need to take positive steps for welfare of persons with different abilities.

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): Hon. Speaker, today is the day which is celebrated by the United Nations as the day for disabled persons or persons with different abilities. ...(*Interruptions*) My friend has objection to the word 'celebration'. It is also an attitudinal question because a person's ability to perform is not dependent on the disability a person is suffering from क्योंकि अपंगता किसी वजह से हो सकती है लेकिन विकलांगता समाज की देन है, जो विकलांगता समाज की देन है उसे सुधारने की आवश्यकता है और उस सुधार में तीन-चार विशेषरूप से जो चीजें हैं, वह मैं सदन के माध्यम से सरकार से मांगना चाहती हूँ। पहला विषय है कि माननीय प्रधान मंत्री जी ने स्किल्ड ट्रेनिंग सेंटर्स को लेकर बहुत जोर दिया है, Till now the schemes have been oriented to be welfare schemes; we want to make them empowerment schemes. And empowerment is possible only through education and development of ability, self-sustaining ability, and ability to earn money. That will happen through skill training centres. Till now 72 per cent of Districts in India have got skill training centres, ITIs, but not one exclusively dedicated to disabled people. Though there is a certain percentage reserved for disabled, a more friendly atmosphere needs to be observed.

The second aspect is regarding the sports facility. Para sports is another issue which is very prevalent in the country. All over the world our para sports athletes have won several medals. From my Constituency there are people who have got Dronacharya awards and several other Asiad awards. There should be a para sports facility in New Delhi because Delhi happens to be the hub of various universities.

The third point is that positive examples should be set and sensitization of children from a very young age should be done. Stories like Ashtavakra and others be included in the syllabus.

With these words, I wish the observation would be complete as UN charter demands as we are signatories and we are bound by the law.

HON. SPEAKER: Very good suggestions. Yes, you can give them a good subject.

Shri M.B. Rajesh, Adv. Joice George, Shri Jose K. Mani, Shri Innocent, Shri Arjun Ram Meghwal, Shrimati Jyoti Dhurve, Shrimati Jayshreeben Patel and Shrimati Mala Rajyalakshmi Shah are permitted to associate with the issue raised by Shrimati Meenakshi Lekhi.